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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 329/2011**

**IFCI FACTORS LTD**  
Through

..... Petitioner

versus

**KOUTONS RETAIL INDIA LTD** ..... Respondent  
Through Mr. Siddharth and Mr.M.J. Alam,  
Advs. for the ex-management.

**CORAM:**  
**HON'BLE MR. JUSTICE JAYANT NATH**

**ORDER**

% **23.10.2019**

**CA No. 1127/2019**

List on 30.10.2019.

**JAYANT NATH, J.**

**OCTOBER 23, 2019/rb**